

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 05-02-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : IA/IBC/2148/2023

PETITION NUMBER : CP/178/IB/2022

NAME OF THE PETITIONER : EMI Infrastructure Pvt Ltd

NAME OF THE RESPONDENT(S) : Chandrasekeran Sundaravaradan & 2 Ors

**UNDER SECTION : Sec 66 of IBC,2016 r/w Rule 11 of NCLT Rules,
2016**

ORDER

Ld. Counsel Mr. V. Manivannan for the Applicant.

In this case counters have been filed by R1, R2 and R3.

Counsel for the Applicant sought 2 weeks time to file rejoinder. Time allowed.

List the application on **26.04.2024** for hearing.

**-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)**

Phk

**-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)**